

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 199/GT/2017

Date: 25.2.2019

To,

Shri Rajnish Bhagat,
Executive Director (Commercial),
NTPC Bhawan, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi.

Sir,

Subject: Petition for determination of tariff of Kudgi Super Thermal Power Station, Stage-I (3 x 800 MW) for the period from anticipated date of commercial operation of Unit-I (25.7.2017) to 31.3.2019

Ref: Your letter ref 01:CD:331A dated 31.1.2019

With reference to your letter dated 31.1.2019 on the above mentioned subject, I am directed to inform that your request for extension of time to file revised petition has been allowed and the time for filing the same has been granted till **4.3.2019**. No further extension of time shall be granted for any reason.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)